

F.No.A-32012/11/2021-Ad.IIIA
Government of India
Ministry of Finance
Department of Revenue
Ad.IIIA Section

502, 5th Floor, Hudco Vishala Building
Bhikaji Cama Place, New Delhi-110066
New Delhi, the 29th June, 2021

C I R C U L A R No. 03

Please refer to the instructions of the Board from time to time regarding submission of proposals for extension of tenure of deputation/loan-based transfers in various Commissionerates wherein the proposal(s) have been requested to be furnished well in advance, at least three months before completion of the tenure of deputation/loan-based transfers, for consideration of the Board.

2. In this regard, it has been observed that the proposals for extension of tenure of deputation/loan-based transfers are still being received either after completion of the deputation tenure or on the verge of completion of the tenure. It is reiterated that henceforth, all proposals for extension of deputation / loan-based transfers should be submitted at least three months prior to the completion of tenure for consideration of the Board.

3. This issues with the approval of competent authority.


(Ravish Kumar) 29/6/2021

Under Secretary to the Govt. of India
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To

1. All CCAs under CBIC, Department of Revenue, Ministry of Finance.
2. DGPM in its capacity as CCA for all Directorates should ensure that all proposals for extensions of deputation/loan-based transfers of various Directorates should be routed through it and be submitted at least 3 months prior to completion of tenure.
3. All Sections/Divisions of Board in respect of official(s) posted from various CCAs on deputation/loan-based transfers.
4. NIC for uploading the circular on the web site of Department of Revenue.